Statement-II

Financial/Central assistance released to the State Government of Himachal Pradesh under various schemes of Ministry of Water Resources

S.No.	Name of Scheme	Year	Financial/Central Assistance Provided (Rs. in crore)
1.	-AIBP (for minor	2007-08	43.51
	irrigation scheme)	2008-09	37.5078
		2009- 10 (till date)	34.0376
	- AIBP (for major and	2007-08	70.540
	medium projects)	2008-09	81.810
		2009-10 (till date)	32.400
2.	CADWM Programme	2007-08	-NiI-*
		2008-09	-Nil- *
		2009-10 (till date)	-NiI- **
3.	Scheme of Repair, Renovation	2007-08	-Nil-
	and Restoration of Water Bodies	2008-09	-NiI-
	(Domestic support)	2009-10 (till date)	-Nil-
4.	Artificial recharge of Ground Water	2007-08	Himachal Pradesh
	through Dugwells	2008-09	is not covered
		2009-10	under the
		(up to25.02.2010)	programme

^{*} The Government of Himachal Pradesh has not submitted release proposals for availing financial/central assistance from 2005-06 onwards.

Pending schemes of West Bengal Government

†886. SHRI SAMAN PATHAK: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the schemes submitted by State Government of West Bengal under Brahmaputra Board which are pending with Government;
- (b) whether various types of works in respect of the development schemes pertaining to Tista, Balson, Mahananda etc. rivers in Darjeeling district and flood prevention schemes are covered under master plans; and

†Original notice of the question was received in Hindi.

(c) if so, the details thereof and the status of the concerned proposal?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) No Scheme submitted by the State Government of West Bengal to Brahmaputra Board is pending with Central Government.

- (b) The various types of works in respect of the development schemes and flood prevention schemes pertaining to Teesta, Balson and Mahananda are not covered under master plans prepared by Brahmaputra Board so far. However, the Board has undertaken the preparation of Master Plan on river Teesta and the works are under investigation stage.
 - (c) Does not arise.

Amount paid to hockey players

†887. SHRI MOTI LAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the amount paid to hockey players for each tournament and the basis therefor;
- (b) whether the players had boycotted Pune camp over payment of Champions Challenge Tournament concluded in Argentina; and
- (c) if so, the steps being taken by Government so that due remuneration may be paid to hockey players in time?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The Government does not pay any match fee to any player, including hockey players, for participation in each tournament.

(b) and (c) The protest by Indian Hockey team was on account of non-fulfillment of contractual agreements by their federation. These payments are based on commercial sponsorship arrangements made by the federation and the Government has no role in such matters.

Preparation for Commonwealth Games

†888. SHRI RAGHUNANDAN SHARMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether preparation of Commonwealth Games, 2010 has been completed;

 $\dagger \textsc{Original}$ notice of the question was received in Hindi.